

[27 July, 2001]

RAJYA SABHA

needed. We are all concerned about increasing the investment in agriculture because, in the last one or two years, it has gone down. Whatever may be the political party and whatever may be their thinking, leftist or rightist, everybody is concerned because agriculture is still, and is likely to continue to be the backbone of our economy. So, we have to increase the investment.

MR. CHAIRMAN: Question Hour is over.

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## **WRITTEN ANSWERS TO STARRED QUESTIONS**

### **Study of Law in Secondary Education**

**\*84. SHRI SATISH PRADHAN:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government are considering a proposal to include Law as a subject in the Secondary Education;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefore?

**THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI):** (a) to (c) The National Council of Educational Research & Training (NCERT) has prepared a Curriculum Framework at the national level. Decision regarding inclusion of a subject for study for school is taken by the Central Board of Secondary Education (CBSE) and the States' School Boards in the light of NCERT's Curriculum Framework. There is no reference in the NCERT's National Curriculum Framework to the inclusion of law as a subject at the secondary level. CBSE also does not have any proposal to introduce law as a subject at the secondary level.

### **Pollution in India**

**\*85. SHRI P. PRABHAKAR REDDY:** Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether Government's attention has been drawn to the news report appearing in the Telegraph, dated 28th May, 2001 under the caption "'India on pollution black list";
- (b) if so, Government's reaction thereto; and
- (c) the steps proposed to be taken to address the problems raised in the